

**PUNJAB VIDHAN SABHA SECRETARIAT**

**Unstarred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON  
Wednesday, the 26<sup>th</sup> February, 2020**

**District-wise Maternal mortality rate in Punjab**

- 323. Dr. Raj Kumar Chabbewal, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-
- the district-wise minimum and maximum maternal mortality rate in the State;
  - the steps being taken to improve the situation?

**Outstanding amount of Punjab School Education Board, S.A.S. Nagar towards Welfare Department of the State Government**

- 324. Shri Pawan Kumar Tinu, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-
- the time since when the payment of Punjab School Education Board, S.A.S. Nagar (Mohali) is lying outstanding against Welfare Department of the State government togetherwith the amount thereof alongwith the reasons for not releasing the same in time;
  - as to when the said amount will be released?

**Details of amount released to Punjab Government under various Central Schemes**

- 325. Shri Pawan Kumar Tinu, M.L.A.:-** Will the Finance Minister be pleased to state the name of scheme under which the amount of grant is yet to be released to Punjab Government from its share by the Centre Government under various Central schemes togetherwith the time by which it will be released, alongwith scheme-wise details thereof?

**To provide budget for damaged bridge and narrow culverts on link roads**

- 344. Shri Amit Viji, M.L.A.:-** Will the Chief Minister be pleased to state as to when the budget of Rs. 2.5 cr will be released for upgradation and widening of damaged bridges and narrow culverts falling on link roads:-
- Sarna Gulpur to Mukeempur;
  - Lehri Bharwan to Focal point;
  - Dhaki Dhira road to Sarna via Lado Chak Dheriwal;
  - Dhaki Dhira Ghrotta Kothi Pandtan falling under Mandi Board Pathankot?

*Class 20.2.20*  
**Superintendent**  
**Punjab Vidhan Sabha**  
**Amritsar**

**To convert building of PWD into Park**

- 345. Shri Amit Viji, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state the time by which the permission would be granted to convert old building of PWD at Pathankot into park?

**Vacant posts of Schools of Assembly Constituency Chabbewal**

- 362. Dr. Raj Kumar Chabbewal, M.L.A.:-** Will the Education Minister be pleased to state:-
- the number of Primary, High and Secondary Schools having no teachers in Assembly Constituency Chabbewal alongwith the plan to fill these vacant posts;
  - the status of the distribution of funds for unsafe school buildings?

**To provide cemented (Pucca) houses to labourers living in Kuccha houses/homeless**

- 363. Shri Pawan Kumar Tinu, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-
- the number of the rural farm labourers of the State living in mud kuccha houses/homeless to whom new pucca houses have been provided alongwith the number of kuccha houses converted into pucca, during financial year 2015-16, 2016-17, 2017-18, 2018-19 and 2019-20 togetherwith the funds provided by the Centre or State Government to the concerned department for said purpose;
  - the number of labourers/farm labourers who are homeless or live in kuccha houses in the State alongwith the time by which all those are likely to be provided pucca houses; the details thereof?

**To provide water for drinking and irrigation to the residents of village Ganga Ablu ki of Bathinda**

- 390. Sardar Bikram Singh Majithia, M.L.A.:-** Will the Water Resources Minister be pleased to state whether the Government is ready to consider the proposal of providing potable water and water for irrigation to the residents of village Ganga Ablu Ki (Block Goniana), District Bathinda from Rameana or Bhaihot minors keeping in view the seriousness of the problem of the people of area and the village; if so, the time by which it is likely to be done?

**To build a garbage dump and develop green area at Bhagattanwala near Amritsar**

- 391. Sardar Bikram Singh Majithia, M.L.A.:-** Will the Local Government Minister be pleased to state whether the foundation stone of the project to build a garbage dump (processing plant) at Bhagattanwala near Amritsar city and to develop the same as green area was laid by the government during the past two years, if so, the date and the dignitary by whom it was laid, the amount of funds provided by the government for said purpose alongwith the present status of the same project?

**To develop a beautiful park-cum-jogging track alongside Upper Bari Doab canal at Amritsar**

- 392. Sardar Bikram Singh Majithia, M.L.A.:-** Will the Local Government Minister be pleased to state whether the foundation stone of the project regarding the development of a beautiful park-cum-jogging track alongside Upper Bari Doab Canal (UBCD) at Amritsar was laid by the Government during the past two years; if so, the date alongwith the dignitary by whom it was laid, the amount of funds provided by State or the Central Government for this purpose alongwith the present status of the same?

**To provide financial assistance and jobs to the families of victims who died in rail accident near Jaurha Phatak (Amritsar)**

- 393. Sardar Bikram Singh Majithia, M.L.A.:-** Will the Revenue and Rehabilitation Minister be pleased to state:-
- whether it is a fact that the State Government had made an announcement to provide compensation of Rs 5-5 lakhs to the families of the deceased and Rs 50-50 thousands in addition to treatment cost to the victims of the deadly train accident that had occurred when a D.M.U train crashed into the crowd of people who were watching the burning of Ravan's effigy at Jaurha Phatak near (Amritsar) on 19 October, 2018;
  - if the reply to above part (a) above be in the affirmative, the financial assistance provided to the persons died, seriously injured alongwith the details of the action taken by the Government till date so as to provide jobs to the dependents of the victims?

P.T.O



**To give gratuity to the Employees of Co-operative Societies**

397. **Sardar Harpal Singh Cheema, M.L.A.**:- Will the Co-operation Minister be pleased to state:-
- whether it is a fact that all Cooperative Societies are registered under Co-operative Societies Act, 1961 and Governing Authority of the same is Registrar Co-operative Societies, Punjab;
  - whether it is also a fact that increased gratuity has not been given to the employees of Co-operative Societies who have retired during 1.1.2006 to 30.4.2006 but given to the employees of Markfed whereas Markfed is also a Co-operative undertaking;
  - if the reply to part (b) above be in the affirmative, the reasons therefor togetherwith the efforts being made by the Government to check this discrimination; the detailed information be provided?

**Nakodar Sacrilege Incident**

398. **Sardar Simarjeet Singh Bains, M.L.A.**:- Will the Chief Minister be pleased to state:-
- whether it is a fact that report regarding Nakodar sacrilege incident dated 4<sup>th</sup> February, 1986 registered at Police Station, Nakodar was officially filed as per the orders of Judicial Magistrate Class-1 on 4<sup>th</sup> February, 1988;
  - whether it is also a fact that file regarding decision to file report mentioned in part (a) above and alongwith the report of Justice Gurnam Singh regarding Nakodar sacrilege incident enclosed with it is also missing from the record of the Court and second part of the report is missing from Home Department, Punjab; if so, the findings of the enquiry conducted by the Government regarding missing of such record;
  - whether the Punjab Government would take suitable action on priority basis to provide justice to the affected persons of Nakodar sacrilege incident;
  - whether it is a fact that case of Nakodar sacrilege incident occurred in 1986 has been reopened by the Chief Minister, Punjab to take action as per the report of Justice Gurnam Singh Commission; if so, the details of action taken thereon till date?

**Action against the persons selling and the persons using the Chinese Dor**

399. **Sardar Simarjeet Singh Bains, M.L.A.**:- Will the Chief Minister be pleased to state whether the Punjab Government would enact any stringent law or non-bailable section against the persons selling the Chinese Dor and the persons using the Chinese Dor so that persons, birds and animals etc. can be saved from its fatal effects?

**Beneficiaries of old age, widow, disabled and dependent pensions**

402. **Sardar Harinderpal Singh Chandumajra, M.L.A.**:- Will the Social Security Minister be pleased to state:-
- the total number of beneficiaries of old age, widow, disabled and dependent pensions in the State till March, 2017 togetherwith the district-wise total number of such beneficiaries as on 31<sup>st</sup>, December, 2019;
  - whether there is any proposal under consideration of the Government to enhance the pension given to old age, widow, disabled and dependent beneficiaries upto Rs. 1500/-, if so, the time by which it will be done?

**Degree Colleges in the State and number of Posts therein**

403. **Master Baldev Singh M.L.A.**:- Will the Higher Education Minister be pleased to state:-
- the number of Government degree colleges falling under Punjab State;
  - the college- wise various sanctioned posts of non-teaching staff in these colleges alongwith the posts lying vacant out of the same;
  - the year in which the post-wise recruitment for above mentioned posts was made, whether any restriction has been imposed on the recruitment of these posts by the Government ; if not, the reasons for not carrying out recruitment of these posts by the Government ;
  - the subject-wise number of posts of teaching staff alongwith the number of reserved posts for ( General, Scheduled Castes, Backward classes etc) togetherwith the category-wise posts lying vacant and filled up therein ?

**Posts of teaching staff in Government Colleges**

404. **Master Baldev Singh M.L.A.**:- Will the Higher Education Minister be pleased to state:-
- the number of posts of teaching staff recruited in Government Colleges since the year 2000 alongwith the number of posts lying vacant;
  - whether there in any proposal under consideration of the government to fill up vacant posts ; if so, the time by which it is likely to be done ?

**Government Aided Private Colleges under D.P.I colleges**

405. **Master Baldev Singh M.L.A.**:- Will the Higher Education Minister be pleased to state:-
- the number of government aided Private Colleges which fall under D.P.I colleges in the State alongwith the subject-wise and college-wise sanctioned posts of teaching staff in these colleges separately togetherwith the proposal of the Government to fill up vacant posts out of the same ;
  - the college-wise various sanctioned posts of non-teaching staff in Grant-in -Aid colleges alongwith the number of said posts;
  - the number of posts lying vacant out of these togetherwith the proposal of the Government to fill up the vacant posts?

**Government Polytechnic Colleges in the State**

406. **Master Baldev Singh M.L.A.**:- Will the Technical Education Minister be pleased to state:-
- the number of government Polytechnic colleges which fall under the State alongwith the location thereof;
  - college-wise various trades being run alongwith the number of intake of the students in those colleges;
  - college-wise various subjects taught by each teacher ( Instructors )from July 2018 to December 2018 and January 2019 upto June 2019;
  - educational qualifications of these teachers (Instructors) alongwith per-week teaching load of the same ?

**Extension in the service of employees/officers exceeding 60 years of age**

407. **Sardar Kuldeep Singh Vaid M.L.A.**:- Will the Finance Minister be pleased to state:-
- the number of employees/officers exceeding 60 years of age working in Government Departments/Corporations/Boards on the basis of extension/re-appointment as of now in the State ;
  - the basis on which such extension has been provided to these employees/officers ; the details thereof ?

Chandigarh  
The 24<sup>th</sup> February, 2020

G.T. 25/2/20  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

Shashi Lakhanpal Mishra,  
Secretary,  
Punjab Vidhan Sabha.